NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1088/(MAH)/2017 M.A. No. 655/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Power House

V/s.

Nutri First Agro International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. ANJALITRIVEDI ADVOCALE

fr Coc g

Nulrifuss
Agro
Designation

April Trivedi

April Designation

April

ORDER MA 655/2017 IN CP No.1088/ I&BP/NCLT/MB/MAH/2017

MA 655 of 2017 is hereby allowed vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)